

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 251 OF 2016

AND

APPEAL NO. 94 OF 2017

Dated: 4th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bhakra-Beas Management Board (BBMB) ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sanjay Sen
Mr. Sakesh Kumar a/w
Mr. Maninder Singh (Rep.) for R-1
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

We have heard learned counsel for the parties. List these matters for further hearing on **08.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt